

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **23.03.2021 at 2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/288/IB/2020 IN CP/1156/IB/2018
NAME OF PETITIONER : Mr.Pathukasjasram Raghunathan Raman (RP)
M/s. RA-NI Precast Pvt Ltd
NAME OF RESPONDENT : Ramalingam Construction Company Pvt Ltd & 7 Ors
SECTION : Sec 424 Of CA 2013 R/W Sec 60(5)

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**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : MA/105/2020 IN CP/1156/IB/2018
NAME OF PETITIONER : Pathukasahasram Raghunathan Raman (RP)
M/s RA-NI Precast Pvt Ltd
NAME OF RESPONDENT : BGR Energy Systems Ltd & 5 Ors
SECTION : Sec 424 Of CA 2013 R/W Sec 60(5) of IBC

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SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : MA/820/2019 IN CP/1156/IB/2018
NAME OF PETITIONER : P R Raman (RP) of M/s Ra-ni Precast Pvt Ltd
NAME OF RESPONDENT : Kolanchinathan Thangavel & 3 Ors
SECTION : Sec 66 of IBC

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ORDER

Ld. Advocates for the parties are present through Video Conferencing Platform and seek for an adjournment.

At request, these matters stand adjourned to **16.04.2021**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

MS